NOTICE

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood "Dismissed for Default" and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D. cases of Cr.M.P. [as on 26.11.2025] are as following:

SI.No.	Cr.M.P.	Year	Date of	DFD Date	Name of Ld. Counsel(s)
	Case no.	2.0	Peremptory		
		a e Militaria	Order		
1.	2093	2024	23.09.2025	19.11.2025	Mr. Jayant Kr. Pandey
2.	2024	2025	14.10.2025	12.11.2025	Mr. Nilesh Kumar
3.	3019	2025	17.10.2025	17.11.2025	Mr. Prashant Kumar Rai
4.	1243	2024	06.11.2025	14.11.2025	Mr. Niraj Narayan Mishra
5.	482	2019	06.10.2025	18.11.2025	Mr. Kalyan Banerjee
6.	2082	2023	15.10.2025	30.10.2025	Mr. Amit Kumar
7.	1227	2023	10.10.2025	10.11.2025	Mr. Yogesh Modi
8.	435	2022	07.10.2025	06.11.2025	Mr. Ankit Kumar
9.	1203	2020	15.10.2025	13.11.2025	Ms. Rita Kumari
10.	3018	2021	15.10.2025	13.11.2025	Mr. Jitendra Shankar Singh
11.	2020	2022	03.11.2025	18.11.2025	Mr. Ravindra Nath